

(c) Any document showing date of birth or age issued by any Government Institution/Agency, like identity card, ration card, driving licence, passport, educational certificate, certificate from local bodies like Panchayat/ Corporation/Municipality or any other authentic and recognised document, is accepted as proof of age.

[Translation]

#### Projects Under R.S.P.

2040. SHRI JUAL ORAM : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether Mines division in Rourkela Steel Plant have been separated from the Plant;

(b) if so, the reasons therefor;

(c) whether Rourkela Steel Plant running into losses due to this separation; and

(d) if so, the measures proposed to be taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI RAMESH BAIS) : (a) and (b) Mines under Mines Division of Rourkela Steel Plant were brought under RMD, an umbrella organisation of SAIL for raw materials, in the year 1990. RMD was formed to improve efficiency of the mines and despatch of raw materials to the Steel Plants as per requirement, to have perspective planning in the area of raw materials, for development of new sources to meet future requirements of Steel Plant of SAIL etc.

(c) and (d) Rourkela Steel Plant is not running into losses on account of separation of its mines division.

[English]

#### Plan for Second Terminal at Tambaram

2041. SHRI T.R. BALU : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government propose to make Tambaram as a second terminal to Chennai Egmore like Hazrat Nizamuddin in Delhi and Dadar in Mumbai; and

(b) if so, the time by which it is likely to be made?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) No, Sir.

(b) Does not arise.

#### Urban Basic Services for the Poor

2042. SHRI BHARTRAHARI MAHATAB :  
SHRI BASU DEB ACHARIA :  
SHRI RAJO SINGH :

Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) the cities developed under the Urban Basic Services for the poor in the country, State-wise;

(b) the amount allocated under the programme during each of the last three years, city-wise; and

(c) the achievements made so far in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI BANDARU DATTATREYA) : (a) The State-wise list of towns covered under the Scheme of Urban Basic Services for the poor is given in the enclosed Statement-I.

(b) City-wise details were not monitored. The details of funds released State-wise for the UBSP programme during the years 1995-96, 1996-97 and 1997-98 are given in the enclosed Statement-II.

(c) UBSP programme which has subsumed into Swarna Jayanti Shahari Rozgar Yojana (SJSRY) w.e.f. 1.12.97 was a continuous process; a total number of 95 lakhs urban poor were benefitted by the programme, as reported by the States.

#### Statement-I

##### List of UBSP Towns

#### ANDHRA PRADESH

1. Guntakal
2. Hindupur
3. Ichapuram
4. Amadalavalasa
5. Vizianagar
6. Bobbili
7. Parvathipuram
8. Salur
9. Nizamabad
10. Kamareddy
11. Adoni
12. Nindyal